

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 28.02.2017

ORDER NO. 25 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 19 of 2017 **for CESTAT Delhi** to the extent indicated below:-

On 02.03.2017 at 10:30 AM Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble B. Ravichandran, Member (Technical) will hear Customs Division Bench matters.

On 03.03.2017 Hon'ble President and and Hon'ble Sh. Ashok K. Arya, Member (Technical) will hear Customs Division Bench matters after the Service Tax Division Bench matters are over.

On 03.03.2017 at 02:30 PM Hon'ble Sh. S. K. Mohanty, Member (Judicial) and and Hon'ble Sh. Ashok K. Arya, Member (Technical) will hear the following Part heard matter and ROM application.

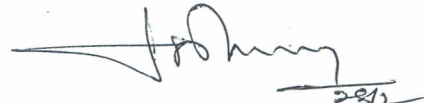
A. No. C/52289/2015 CU(DB)
C/ROM/51735/2016 in A. No. C/34/2012 CU(DB)

On 03.03.2017 Hon'ble Sh. S. K. Mohanty, Member (Judicial) and and Hon'ble Sh. V. Padmanabhan, Member (Technical) will hear the following ROM applications after the regular Bench and specially assigned matters are over.

C/ROM/51665/2016 in A. No. C/52839/2014 CU(DB)
ST/ROM/50063/2017 in A. No. ST/461/2010 CU(DB)

On 02.03.2017 single Member Bench matters stand adjourned.

By Order



(A.Mohan Kumar)
Registrar

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Deputy Registrar